

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 11th January, 2017

No.HC.VII-100 (Pt.-V)/2010/255/A.### Shri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar is **exempted** from attending the "Workshop on the use of Court Managers at the District Court Level (P-1010)", scheduled to be held from 28.01.17 to 29.01.17 at the National Judicial Academy, Bhopal.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/256 - 268/A dated 11.01.2017

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in connection with letter No. HC.VII-100 (Pt.-V)/2010/5515 - 5548/A, dated 14th December, 2016)
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Administrative Officer, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

11.01.17
Registrar (Judicial)

11.01.17